

ROC. NO.4823/2017 (O.S.)

HIGH COURT OF MADRAS
ORIGINAL SIDE

NOTIFICATION CALLING FOR APPLICATIONS FOR
EMPANELMENT AS ADVOCATE COMMISSIONER

Applications in the prescribed format are invited from the Members of the Bar for being empanelled as Advocate Commissioners for Original Side for the years 2017 – 2019.

- The last date for submission of applications is **20.7.2017** by **5.30 p.m.** before the Tapal Section, High Court, Madras.
- Applications received beyond the cut of date will not be considered.
- Incomplete applications are liable to be rejected.

The aforesaid prescribed application format is available in the official website of the High Court www.hcmadras.tn.nic.in and can be downloaded.

HIGH COURT, MADRAS.
DATED: 6.7.2017.

Sd./-
REGISTRAR (JUDICIAL)

To

1. Notice Board, Original Side, High Court, Madras.
2. Notice Board, Appellate Side, High Court, Madras.
3. Madras High Court Advocate Associations, High Court, Madras.
4. The Madras Bar Association, High Court, Madras.
5. The Women Lawyers Association, High Court, Madras.

ROC. NO.4823/2017 (O.S.)

HIGH COURT OF MADRAS

ORIGINAL SIDE

**NOTIFICATION CALLING FOR APPLICATIONS FOR
EMPANELMENT AS ADVOCATE RECEIVER**

Applications in the prescribed format are invited from the Members of the Bar for being empanelled as Advocate Receiver for Original Side for the years 2017 – 2019.

Every Advocate, if empanelled, should furnish security for a sum of Rs. 10,000/- (Rupees Ten Thousand Only) in favour of the Registrar General, High Court, Madras to cover his liability in respect of any Receivership to which he may be appointed. Security may be furnished in the form of Fixed Deposit in any Nationalised Bank or in the form as contemplated under Order XXXIV Rule 3 of O.S. Rules 1956.

- The last date for submission of applications is **20.7.2017** by **5.30 p.m.** before the Tapal Section, High Court, Madras.
- Applications received beyond the cut of date will not be considered.
- Incomplete applications are liable to be rejected.

The aforesaid prescribed application format is available in the official website of the High Court www.hcmadras.tn.nic.in and can be downloaded.

HIGH COURT, MADRAS.
DATED: 6.7.2017.

Sd./-
REGISTRAR (JUDICIAL)

To

1. Notice Board, Original Side, High Court, Madras.
2. Notice Board, Appellate Side, High Court, Madras.
3. Madras High Court Advocate Associations, High Court, Madras.
4. The Madras Bar Association, High Court, Madras.
5. The Women Lawyers Association, High Court, Madras.

Application for Empanelment of Advocate Commissioner

Passport size
Photo to be
affixed

1. Name of the Advocate :
2. Age and Date of Birth :
3. Office Address & Telephone number :
4. Residential Address & Telephone number :
5. Email :
6. Mobile No. :
7. Enrollment Number with Date :
(Photocopy of the Bar Council enrollment
Certificate to be enclosed)
8. Aadhaar Number :
(Photocopy to be enclosed)
9. PAN Number :
(Photocopy to be enclosed)
10. Are you a member of any Association of :
Lawyers? If so, give details
11. Number of years of practice (or Judicial :
Service) and in which Court?
12. Have you specialized in any field of Law? :
If so, give details
13. Are you involved in any criminal case/ Bar :
Council proceedings/ adverse remark in any
Court or Court related proceedings?
If so, a copy of proceeding to be enclosed
14. Previous experience with details :
15. Any other particulars, if any :

Signature

Application for Empanelment of Advocate Receiver

Passport size
Photo to be
affixed

1. Name of the Advocate :
2. Age and Date of Birth :
3. Office Address & Telephone number :
4. Residential Address & Telephone number :
5. Email :
6. Mobile No. :
7. Enrollment Number with Date :
(Photocopy of the Bar Council enrollment Certificate to be enclosed)
8. Aadhaar Number :
(Photocopy to be enclosed)
9. PAN Number :
(Photocopy to be enclosed)
10. Are you a member of any Association of Lawyers? If so, give details :
11. Number of years of practice (or Judicial Service) and in which Court? :
12. Have you specialized in any field of Law? If so, give details :
13. Are you involved in any criminal case/ Bar Council proceedings/ adverse remark in any Court or Court related proceedings? If so, a copy of proceeding to be enclosed
14. Previous experience with details :
15. Any other particulars, if any :

Signature